

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Appeal No. 641/252/ND/2018

Under Section: 252

In the matter of:

K SQAURE Infratech And Interiors Pvt Ltd.Appellant

Vs.

ROCRespondent

Order delivered on 25.09.2018

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

For the Appellant : Ms. Vishakha Harbola, CS

For the ROC : Ms. Kusum Yadav,
Company Prosecutor

For the IT :

ORDER

Proxy CS appears and states that main counsel is not available today. For further clarification on 04.10.2018.

—SID—
**(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**